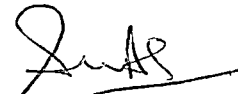
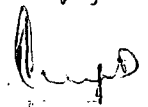


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**C. A. T. Bench, Jaipur**

| Date of Order    | Orders                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |
|------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <u>14/2/2001</u> | <p>Mr. Rajendra Varsh, Counsel for the Applicant<br/>Mr. v-s. Garg, Counsel for respondents</p> <p>learned counsel for the applicant<br/>given time to put up his arguments<br/>for final disposal at the stage of<br/>admission.</p> <p>may be listed for final<br/>disposal at the stage of admission<br/>on 23/4/2001.</p> <p><br/><b>GOPAL SINGH</b><br/>ADMINISTRATIVE MEMBER</p> <p><br/><b>S. K. Agarwal</b><br/>Member (Judicial)</p>                                                                                                                                                                                                       |
| <u>23/4/01</u>   | <p>OA 40/200 with MA 137/2001</p> <p>Mr. Rajendra Varsh, Counsel for applicant<br/>Mr. v-s. Garg, Counsel for respondents</p> <p>MA 137/2001 is also listed for disposal<br/>today, by which a prayer has been made<br/>to dispose of the OA as withdrawn with<br/>a liberty to file a fresh OA. <del>in person</del></p> <p>In view of the submissions made<br/>before us, we dispose of this OA as<br/>withdrawn with a liberty to file afresh, if<br/>so advised.</p> <p>MA 137/2001 also stands disposed<br/>of accordingly.</p> <p><br/><b>A. P. Singh</b><br/>ADMINISTRATIVE MEMBER</p> <p><br/><b>S. K. Agarwal</b><br/>Member (Judicial)</p> |

Learned  
counsel  
Mr. v-s. Garg  
2-5-2001

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23/4/2001